

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 5580
TO BE ANSWERED ON 02.04.2018

RMSA

†5580. SHRI BODHSINGH BHAGAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the funds earmarked by the Government under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) during the last three years, State/UT-wise;
- (b) the work of action plan sanctioned to the States and the funds allocated to the States during the last three years;
- (c) the reasons for not providing sanctioned funds on time for the construction work;
- (d) whether the sanctioned construction work are closing down due to not releasing funds on time and if so, the names of the States to which amounts are yet to be released by the Union Government for construction work along with the amount thereof; and
- (e) the total number of action plan approved State/UT-wise along with the amount sanctioned to improve quality education?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

(a) & (b) : Under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), States/UTs submit the proposals in their Annual Work Plan & Budget (AWP&B). The Project Approval Board (PAB) in the Ministry approves viable proposals as per norms of the scheme, on the basis of available funds and progress of States/UTs. State/UT-wise funds are not earmarked under the scheme. However, the State/UT-wise plan approved under the scheme during the last three years is attached at Annexure-I.

(c) : The release of central share for construction work depends on progress of implementation of sanctioned civil works by the State Implementing Societies and available unspent balances.

(d) : No, Madam. The non-recurring funds in installments have been released for construction work to all States/UTs based on the Annual Plan approvals over the years. Release of further funds depends on progress of implementation of sanctioned civil works by the State Implementing Societies and available unspent balance.

(e) : The Centrally Sponsored scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) with the aim to improve quality education at secondary level provides financial assistance to States/UTs for opening new government secondary schools and strengthening of existing government secondary schools alongwith (i) Class Rooms (ii) Additional Class Rooms (iii) Integrated Science Laboratory (iv) Library (v) Art and Craft Room (vi) Toilet Blocks (vii) Drinking Water Provisions (viii) Head Master Room etc. Further, there is provision of appointment of 1 Head Teacher and 5 Teachers for every new/upgraded secondary school and Additional Teacher is also approved to ensure desired Teacher-Pupil ratio. Various types of trainings for Headmaster/Principal, Master Trainers, Key Resource Persons, Teachers are also supported to improve quality of teaching learning. Moreover, interventions like motivation and awareness programmes, remedial teaching, self-defence training for girls, provision of separate toilets for girls and boys, Science Fair/Exhibition and Talent search at district level, Mathematics and Science kits to schools, visit of students to institution of higher learning etc. are also supported to improve quality of school education at secondary level.

State/UT-wise outlay approved to improve quality of education under the scheme during last three years is given at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) AND (B) OF THE LOK SABHA UN-STARRED QUESTION NO. 5580 TO BE ANSWERED ON 02.04.2018 ASKED BY SHRI BODHISINGH BHAGAT REGARDING "RMSA".**State/UT-wise plan approved under the Rashtriya Madhyamik Shiksha Abhiyan during the last three years****(Rs. in lakhs)**

Sl. No.	States/UTs	2014-15	2015-16	2016-17
1	ANDAMAN & NICOBAR ISLANDS	258.97	168.73	822.32
2	ANDHRA PRADESH	25427.62	26761.69	86299.17
3	ARUNACHAL PRADESH	1014.36	5895.16	9231.37
4	ASSAM	9065.00	41155.08	18419.34
5	BIHAR	9988.40	12580.38	39571.30
6	CHANDIGARH	176.83	316.39	273.96
7	CHHATTISGARH	16417.00	20162.99	46149.77
8	D&N Haveli	290.24	79.12	152.96
9	DAMAN AND DIU	112.47	218.41	188.29
10	DELHI	2591.47	2610.05	6558.15
11	GOA	919.36	1009.11	1292.86
12	GUJARAT	4872.68	10214.86	32480.97
13	HARYANA	40342.81	52724.73	55698.80
14	HIMACHAL PRADESH	17527.41	13349.86	28633.47
15	JAMMU & KASHMIR	30548.56	12083.54	55627.81
16	JHARKHAND	6312.51	4758.41	31981.01
17	KARNATAKA	14855.80	15219.42	32770.38
18	KERALA	7538.93	6588.92	9253.95
19	LAKSHADWEEP	16.82	23.72	30.50
20	MADHYA PRADESH	44867.75	99632.62	110323.04
21	MAHARASHTRA	11246.26	23415.37	53482.52
22	MANIPUR	5303.43	7472.36	9777.05
23	MEGHALAYA	1128.54	860.48	3238.27
24	MIZORAM	3171.31	2664.45	3206.69
25	NAGALAND	1335.18	1122.78	8322.95
26	ODISHA	28263.84	32437.23	36277.88
27	PUDUCHERRY	222.88	259.58	362.86
28	PUNJAB	15527.38	19781.65	27935.98
29	RAJASTHAN	24060.61	84100.38	84719.42
30	SIKKIM	1864.90	2152.91	3000.66
31	TAMIL NADU	41331.10	58525.62	63569.36
32	TELANGANA	19041.91	27753.52	33331.79
33	TRIPURA	2827.07	3247.60	10827.40
34	UTTAR PRADESH	14720.20	66325.25	51512.38
35	UTTRAKHAND	15979.20	8983.63	28583.86
36	WEST BENGAL	18087.16	10726.71	28592.74
	Total	437255.96	675382.71	1012501.23

ANNEXURE REFERRED TO IN REPLY TO PART (E) OF THE LOK SABHA UN-STARRED QUESTION NO. 5580 TO BE ANSWERED ON 02.04.2018 ASKED BY SHRI BODHISINGH BHAGAT REGARDING “RMSA”.

Outlay approved to improve quality education under RMSA during last three years
(Rs. in lakhs)

Sl. No.	State Name	Approved Plan		
		2014-15	2015-16	2016-17
1	ANDAMAN AND NICOBAR ISLANDS	72.82	79.49	96.91
2	ANDHRA PRADESH	3508.52	3941.34	4637.76
3	ARUNACHAL PRADESH	191.81	220.15	355.13
4	ASSAM	3198.64	4926.29	3779.49
5	BIHAR	2827.81	3412.17	5514.21
6	CHANDIGARH	59.02	80.54	115.35
7	CHHATTISGARH	2881.49	2976.61	3800.65
8	DADRA AND NAGAR HAVELI	68.97	30.35	55.37
9	DAMAN AND DIU	40.39	30.63	42.24
10	DELHI	764.57	780.19	990.61
11	EDCIL	0	147	0
12	GOA	133.09	124.33	185.54
13	GUJARAT	815.11	651.2	1073.99
14	HARYANA	1947.74	1885.89	2144.94
15	HIMACHAL PRADESH	1348.23	1550.65	1740.64
16	JAMMU AND KASHMIR	1619.47	1533.08	2131.99
17	JHARKHAND	1638.84	1579.84	1923.32
18	KARNATAKA	3257.91	4005.45	4137.87
19	KERALA	1018.92	1229.07	2273.34
20	LAKSHADWEEP	13.08	15.44	18.08
21	MADHYA PRADESH	4636.71	4956.71	5910.48
22	MAHARASHTRA	1981.15	2533.93	3917.85
23	MANIPUR	280.27	311.23	346.1
24	MEGHALAYA	131.18	89.44	137.07
25	MIZORAM	202.06	248.13	280.02
26	NAGALAND	0	183.46	180.29
27	ODISHA	3406.71	3001.61	3356.31
28	PUDUCHERRY	111.32	127.97	170.13
29	PUNJAB	2103.42	2356.09	3257.17
30	RAJASTHAN	7946.35	8127.55	8183.76
31	SIKKIM	131.28	132.46	194.16
32	TAMIL NADU	3701.74	4954.82	5065.4
33	TELANGANA	3239.18	3355.69	4257.2
34	TRIPURA	864.76	777.96	728.44
35	UTTAR PRADESH	1346.92	1671.15	2617.12
36	UTTRAKHAND	1654.11	1313.66	2189.63
37	WEST BENGAL	4141.31	4611.95	5248.46
	Total	61284.89	67953.51	81056.98

